

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:1179
ANSWERED ON:17.07.2014
COTTON AND YARN UNDER ESSENTIAL COMMODITIES ACT .
Nete Shri Ashok Mahadeorao

Will the Minister of TEXTILES be pleased to state:

- (a) whether the Central Government has received any proposal to bring cotton and yarn under `The Essential Commodities Act, 1955` so as to put stock limit for cotton and yarn by the Government of Maharashtra;
- (b) if so, the details thereof; and
- (c) the present status of the proposal and the time by which a decision is likely to be taken in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF TEXTILES (SHRI SANTOSH KUMAR GANGWAR)

- (a):No Madam, Central Government has not received any proposal to amend the provisions of Essential Commodities Act with regard to cotton and cotton yarn from Government of Maharashtra;
- (b) & (c):does not arise in view of (a) above.